

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016
APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016**

Dated: 30th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 282 OF 2016

M/s. Lord Chloro Alkali Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. R.K.Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2 to R-4

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Rajasthan Steel Chambers Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. R.K.Mehta
Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R-2 to R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.01.2019.**

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson